Sl. No.	Country	Number of Indian prisoners
53.	Portugal	3
54.	Qatar	87
55.	Republic of Korea	2
56.	Romania	2
57.	Russian Federation	6
58.	Saudi Arabia	1896
59.	Senegal	1
60.	Seychelles	1
61.	Singapore	147
62.	South Africa	8
63.	Spain	21
64.	Sri Lanka	39
65.	Suriname	2
66.	Tanzania	1
67.	Thailand	64
68.	Uganda	2
69.	Ukraine	2
70.	United Arab Emirates	764
71.	United Kingdom	4
72.	USA	595
73.	Uzbekistan	1
74.	Yemen	3
75.	Zambia	1
	Total	6567

Process for becoming member of MTCR

2810. SHRI DEVENDER GOUD T.: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

- (a) to what extent the Missile Technology Control Regime (MTCR) succeeded in controlling spread of missiles, chemical weapons and nuclear attacks;
 - (b) the details of process for becoming a member of the MTCR; and
 - (c) the efforts made by the Ministry to become a member of the MTCR?

Unstarred Ouestions

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI M. J. AKBAR): (a) The Missile Technology Control Regime (MTCR) was established in 1987 with the aim of restricting the proliferation of missiles, complete rocket systems, unmanned aerial vehicles and related technology as well as systems intended for the delivery of weapons of mass destruction. The regime has limited the spread of missiles and related technology by coordinating information sharing and national export licensing measures amongst its members.

- (b) Any interested country can apply for membership of the MTCR. Thereafter, the MTCR members decide by consensus whether or not to admit the applicant.
- (c) India applied for membership of MTCR in June, 2015 and joined the MTCR on June 27, 2016 after a consensus decision of the MTCR members. All 34 members of the MTCR were engaged, including through a presentation to the MTCR in Paris in March, 2015, as part of the efforts made by India to become a member.

Waiver of No Objection Certificate for a child travelling to India alone

- 2811. SHRI MAJEED MEMON: Will the Minister of EXTERNAL AFFAIRS be pleased to state:
- (a) whether Government has received any proposal from the Ministry for a waiver of the No Objection Certificate required from a father in case a child travels to India alone on tourist visa;
 - (b) whether it is mandatory in case the parents who are separated; and
 - (c) whether Government is going to extend the waiver, if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI M. J. AKBAR): (a) Yes, the Ministry of External Affairs has received a proposal from the Ministry of Women and Child Development for waiver of No Objection Certificate (NOC) required from a father in case a child travels to India on tourist visa.

(b) and (c) Ministry of External Affairs and Ministry of Women and Child Development have constituted a committee to effectively address such and other similar issues raised by Ministry of Women and Child Development.

Foreign countries having nuclear pact with India

- 2812. SHRI NEERAJ SHEKHAR: Will the Minister of EXTERNAL AFFAIRS be pleased to state:
- (a) the details of the countries which have signed nuclear treaties/pacts with India: